CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

NEHA INTERNATIONAL LIMITED (NEHA)

(Regd. Off.: Suite No. 501, Manbhum Jade Towers, 6-3-1090/A/12&13, Rajbhavan Road, Hyderabad-500 082; Tel.: 040- 6613 4759; Fax: 040- 6613 6435)

Further to the Public Announcement ('PA') dated December 7, 2007 to the shareholders of NEHA issued by Ashika Capital Limited ('Manager to the Offer') on behalf of Mr. G. Vinod Reddy ('Acquirer') along with Dr. G. Deepthi Reddy ('Person Acting in Concert') pursuant to and in compliance with Regulation 11(1) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to kindly note the following:

1. The Schedule of activities pertaining to the Offer is as under:

Activities	Original Date & Day	Revised Date & Day
Public Announcement	December 7, 2007 (Friday)	December 7, 2007 (Friday)
Specified Date (for the purpose of determining the names of the shareholders to whom the Letter of Offer would be sent)	December 28, 2007 (Friday)	December 28, 2007 (Friday)
Last Date for a Competitive Bid, if any	December 28, 2007 (Friday)	December 28, 2007 (Friday)
Date by which the Letter of Offer to be Despatched to the shareholders	January 16, 2008 (Wednesday)	June 5, 2008 (Thursday)
Date of Opening of the Offer	January 23, 2008 (Wednesday)	June 9, 2008 (Monday)
Last date for revising the Offer Price/ Number of Shares	January 31, 2008 (Thursday)	June 19, 2008 (Thursday)
Last date for Withdrawal of Acceptance by shareholders who have accepted the Offer	February 6, 2008 (Wednesday)	June 25, 2008 (Wednesday)
Date of Closing of the Offer	February 11, 2008 (Monday)	June 28, 2008 (Saturday)
Date by which communicating acceptance rejection and payment of consideration for accepted shares / despatch of Share Certificate in case of rejection	February 26, 2008 (Tuesday)	July 12, 2008 (Saturday)

All other terms and conditions of the Offer remain unchanged. The Acquirer and PAC accept responsibility jointly and severally for the information contained in this announcement and also for fulfillment of the obligations of Acquirer as laid down in terms of the Regulations.

This announcement would also be available on the SEBI website at http://www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirer and PAC:

ASHIKA CAPITAL LIMITED

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214, Nariman Point, Mumbai - 400 021.
Tel: +91-22-6611 1700; Fax: +91-22-6611 1710
E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Narendra Kumar Gamini

ASHIKA
Growing & Sharing with You

Place: Mumbai
Date: May 31, 2008